

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

UNSTARRED QUESTION NO. †3639

TO BE ANSWERED ON THE 16th MARCH, 2020, PHALGUNA 26, 1941 (SAKA)

EDUCATION LOANS

†3639. SHRIMATI KESHARI DEVI PATEL:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Banks in Uttar Pradesh make it very difficult for the students to get education loans thereby harassing them and if so, the details thereof along with the corrective action taken by the Government in this regard;
- (b) the details of number of students who were unable to complete their education due to non-availability of education loans in Uttar Pradesh;
- (c) the details of steps being taken by the Government to ensure that all students get timely education loans;
- (d) the details of the education loans disbursed in Uttar Pradesh during the year 2019-2020, bank-wise; and
- (e) the details of the total number of students who applied for education loans in Uttar Pradesh during the year 2019-2020, district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a) to (e): Government and Indian Banks' Association (IBA) have taken several steps to facilitate hassle free lending with respect to education loans and to enable timely education loans including *inter-alia* the following:

1. IBA has devised Model Educational Loan Scheme which provides for (i) repayment period upto 15 years, (ii) one year moratorium for repayment after completion of studies in all cases, (iii) moratorium taking into account spells of unemployment/under-employment, say two or three times during the life cycle of the loan and (iv) moratorium for the incubation period if the student wants to take up a start-up venture after graduation, and (v) collateral free loans upto Rs 7.5 Lakh under the Credit Guarantee Fund Scheme for Education Loans (CGFSEL),
2. The Model Education Loan Scheme also provides for education loan applications to be normally disposed off by banks within 15 days to one month of the receipt of loan application complete in all respects. Further, the Scheme has several provisions to enable speedy disposal of loan applications including, *inter-alia*, (i) issue of standard acknowledgement with reference number on receipt of application containing contact details of the bank official to be contacted in case of delay in disposal of application, (ii) rejection of loan application, if any,

to be done with the concurrence of the controlling authority of the branch concerned, and to be conveyed to the applicant stating clearly the reasons for rejection, and (iii) disbursement of the loan in stages as per the requirement/demand directly to the Institutions/Vendors of equipments or instruments to the extent possible in order to avoid delays.

3. Government has also launched an online portal viz; Vidya Lakshmi Portal to ensure hassle free education loans through a single window system to students.

State Level Bankers' Committee (SLBC), Uttar Pradesh (UP) has informed that banks in UP follow all relevant guidelines regarding education loans. Further, any complaint received in respect of delay in sanction or disbursement of education loans, including those received on the Centralized Public Grievance Redress and Monitoring System (CPGRAMS) which are required to be disposed within 60 days, are taken up with the concerned bank for redressal. The number of education loans and the amount of loans sanctioned by banks in UP have increased from 11219 accounts involving an amount of Rs 780.90 crore in financial year 2018-19 to 11396 accounts involving an amount of Rs 864.34 crore in financial year 2019-20 (till 29.02.2020). Information about the number of students who were unable to complete their education due to non-availability of education loans is not maintained.

As per information furnished by SLBC, UP, Bank-wise details of education loans disbursed during 2019-20 is given in Annexure-I.

As per information furnished by SLBC, UP, District-wise number of students who applied for education loans in UP during the year 2019-20 is given in Annexure-II.

Annexure-I referred in reply to part (d) of Lok Sabha Unstarred Question No. 3639 due for answer on 16.03.2020

Bank-wise details of education loans disbursed in Uttar Pradesh during the year 2019-20 (up to 29.02.2020)**

Name of the Bank	Number of Accounts	Education loan disbursed (Amount in Rs Crores)
Bank of Baroda	2920	83.70
Allahabad Bank	481	3.68
Union Bank of India	815	23.48
Canara Bank	696	41.52
Central Bank of India	129	9.53
Punjab National Bank	1631	52.45
State Bank of India	9047	169.81
Bank of India	1247	20.79
Syndicate Bank	492	10.16
United Bank of India	39	1.04
UCO Bank	169	10.16
Bank of Maharashtra	248	6.65
Andhra Bank	52	1.22
Corporation Bank	221	4.80
Indian Bank	474	10.00
Indian Overseas Bank	426	6.63
Punjab and Sindh Bank	141	5.20
Oriental Bank of Commerce	1818	44.58
South Indian Bank	0	0.00
Nainital Bank Ltd.	49	1.73
Federal Bank	21	0.93
Axis Bank *	1013	39.40
HDFC Bank *	163	2.84
ICICI Bank	122	4.83
UP Sahkari Gram Vikas Bank	0	0.00
Aryavart Bank	326	3.22
Baroda Uttar Pradesh Gramin Bank	75	2.35
Kashi Gomti Samyut Gramin Bank	85	3.46
Purvanchal Gramin Bank	11	0.27
Prathama UP Gramin Bank	158	2.11
Total	23069	566.54

Note: * Data Reported as on Dec' 2019

Source: SLBC-UP

** Provisional Data

Annexure-II referred in reply to part (e) of reply to Lok Sabha unstarred question no. 3639 due for answer on 16.03.2020

District-wise number of students who applied for education loans in Uttar Pradesh during the year 2019-20 (upto 29.02.2020)*

S.N.	Name of the District	Number of Applications Received
1	AGRA	655
2	ALIGARH	253
3	AMBEDKAR NAGAR	68
4	AMETHI	114
5	AMROHA	62
6	AURAIYA	32
7	AYODHYA	138
8	AZAMGARH	131
9	BAGHPAT	114
10	BAHRAICH	40
11	BALLIA	88
12	BALRAMPUR	41
13	BANDA	47
14	BARABANKI	106
15	BAREILLY	501
16	BASTI	87
17	BHADOHI	72
18	BIJNOR	248
19	BUDAUN	97
20	BULANDSHAHAR	186
21	CHANDAULI	87
22	CHITRAKOOT	14
23	DEORIA	137
24	ETAH	93
25	ETAWAH	49
26	FARRUKHABAD	78
27	FATEHPUR	78
28	FIROZABAD	183
29	G.B.Nagar	534
30	GHAZIABAD	745
31	GHAZIPUR	143
32	GONDA	97
33	GORAKHPUR	415
34	HAMIRPUR	39
35	HAPUR	195
36	HARDOI	86
37	HATHRAS	141

38	JALAUN	57
39	JAUNPUR	168
40	JHANSI	196
41	KANNAUJ	54
42	KANPUR DEHAT	159
43	KANPUR NAGAR	1216
44	KASHGANJ	69
45	KAUSHAMBI	23
46	KUSHI NAGAR	68
47	LAKHIMPUR KHERI	83
48	LALITPUR	26
49	LUCKNOW	1995
50	MAHARAJGANJ	59
51	MAHOBA	21
52	MAINPURI	73
53	MATHURA	249
54	MAU	55
55	MEERUT	550
56	MIRZAPUR	84
57	MORADABAD	294
58	MUZAFFARNAGAR	253
59	PILIBHIT	121
60	PRATAPGARH	86
61	PRAYAGRAJ	569
62	RAEBARELI	134
63	RAMPUR	132
64	SAHARANPUR	327
65	SAMBHAL	65
66	SANT KABIR NAGAR	49
67	SHAHAJAHANPUR	140
68	SHAMLI	140
69	SHRAVASTI	10
70	SIDDHARTH NAGAR	47
71	SITAPUR	84
72	SONEBHADRA	96
73	SULTANPUR	97
74	UNNAO	90
75	VARANASI	778
	TOTAL	14889

Source: SLBC-UP

*Provisional Data